45

In accordance with the practices and usages customary among the bankers and also in conformity with the provisions of the statutes governing the public sector banks, information relating to financial assistance etc. given to individual constituent of the banks cannot be divulged.

> Review of law governing army personnel

#### \*137. SHRI JASWANT SINGH: SHRI SATYA PAL MALIK:

Will the Minister of DEFENCE be pleased to state:

- (a) whether there is a proposal under Government'g consideration to review the existing law governing the army personnel, in view of the recent oteervation<;, made by the Supreme Court:
- , (b) if so, what steps have been taken by Government in this regard; and
- <sup>1</sup> (c) if the answer to part (a) above be in the negative, what are the reasons therefor?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) tp (c) In a recent judgement, on the petition Nos. 4903 of 1983, 1513 of 1979 and 5930 of 1980 filed by three Army Officers, the Supreme Court have recommended (a) the setting up of a Court Martial Appeal Court and (b) Court Martial giving a speaking order in support of its verdict. Government propose to consult all concerned on this in the light of the provision of Article 33 of the Constitution.

Reginwnal Fund collected from N.C.C, cadets and officers

"138. SHRI F, M. KHAN:

Will the Minister cf DEFENCE be pleased to state:

(a) the amount which the Directorate General N.C.C, had collected as

Regimental Fund from N.C.C, cadets and officers during the financial year? 1980-81 and 1981-82, separately;

- (b) the amounts which were spent from the Fund on *ihe* f Republic Day Parade Camp<sub>3</sub> of 1981 and 1982 alongwith item of expenditure;
- (c) the amounts which were spent from the Fund on the items such as publication of periodical cadet journal, training books, presentations to VIPs and on entertaining guests and visitors to Directorate General N.C.C.

ing the years 1980-81 and 1981-82;

- (d) what are the other items alongwith amount, on which the Regimental Fund was spent during 1980-81 and 1981-82; and
- (e) what are the amounts from ihe Regimental Fund spent and balance at the end of each financial year?

THE. MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) to (e) The Dte. Genl. NCC received Rs. 77,707.10 and Rs. 1,43,549 83 as its share of the NCC Regimental Fund during 1980-81 and 1981-82 respectively. (The amount for 1981-82 included some arrears for the past years.

Rs. 2,20,201.70 and Pai. 87,452.75 were spent from the said Fund on NCC Republic Day Camps dining 1981 and 1982 respectively. The details of the items of expenditure are attached. (See below) The higher expenditure in 1981 was due to the fact that till and including 1981, part of the expenditure on the RD Camp used to be met from the Regimental Fund of the NCC.

No amounts were spent from fhe Fund on publication of Cadet Jour, nal, Training Books and presentation to VIPs during the above years. The A expenditure on entertainment to 'guests and visitors to (he Dte. Genl. NCC was Rs. 13,512.89 and Ps. 20,888.95 dunng 1980-81 and 1981-82 re-

The details of expenditure on other Hems by the Dte, Genl, NCC frowk-

	nental Fund du 1-82 ave att	ring 1980-8) sched, (See	liem -
The total amount spent from the Regimental Fund and the balance at the end of 1980-81 and 1981-82 are given below:—			Refresh Convey Present Extra Repair Labour
Yes	Amount Spent Rs,	A lantes Rs.	Miscell
. મુસ્લ્યામાં ક	5,26,945,02	92.95.782 M	Itea
1931412	2.94,824.41	29,48.425.05	
*This includes lixed deposits in Public Section Banks.  Items of expenditure 1980-81			Printit Purcha Ship I Selting
2.	em	Amount Rs.	room

· — — -	
Hiring of furniture	95,036,21
Hiring of P.A. Equipment	3,500,00
Hiring of Typewriters	160.00
Printing & Stationery	5,928.30
Purchase of Stores	80,485.41
Ship Modelling Item	112.80
Cost of setting up informs	tion
room	1,098.73
Best Cadet Awards	1,200.00
-Cost of Creekery	1.000.00
Entertainment of Visitors/	
Guasta	920,35
Gliding/Regulta display	19,221,59

ltem .	Amount	Ra,
Refreshments	. ,	4,422.80
Conveyance Charges		2,429.90
Presentation item	1	4,889,80
Extra Messing		5,669.00
Repair of stores		1,918.35
Labour Charges		241.57
Miscellaneous		2,493,59
To	TAL 2,	20,201.70

### ns of Expenditure-1981-82

Ktem	Amount Rs.
Printing & Stationery	6,824.53
Purchase of Stores	28,220.35
Ship Modelling	443.95
Selting up of information	•
room	1,333.29
Best Cadet Awards	1,200.00
Purchase of Crockery	3.526.60
Guests	14,633.00
Gliding/Regatta display	17,120.48
Refreshments	192.26
Conveyance	499.00
Presentation item	570.00
Repair of stores	39.20
Repair of vehicles	1,714:69
Cultural programme.	1,505.00
Honorarium for extra dut	les <b>200.06</b>
Colour Photo	6,075. <b>00</b>
Miscellaneous	1,254.80
* themas	97 465 9R

Other Expenditure From DG N.t.t Registerally Fond

-		1950नी।	स्वापिन्द्विय
, <u>-</u>		Reg.	R1.
ф Б.,	Ex gratia grant to families of deceased Officers' Collect etc. and grant to Training Establishments/NGC Dec.	40,981 -78	ყვენაგ იე
	Promutation items to Coders	Antillia Ap	96, 178 · ≈9
	Priming	7.950-76	. 5.768- <u>-</u> 0
e	Bulled Surface (1) Bulletidicali	— <b>*4-54),189</b> ( დებ. ეკენე: რი <sup>ატე</sup> ნე	
	<u>.                                    </u>	· · · · · · · · · · · · · · · · · · ·	en and In

49

6. n	Servicing of Store-		-,		
			,	3, 170 11	1.324 Eg
	t mit () linter-winnyRefreshment for mati for additional duties.	allowa	inv's	4.749 95	6.0°0-Co
8. 1	Repair of Sudi Car/Motor Cycles			6,071-59	fl.435- 10
9, 1	Conte ence Esponditure	1		9.386.38	4:129:95
10. I	Expenditure Camps Courses .	,	v	1.17.498 on	12.510 HR
11.	Managa	٠,		2,758 75	2,103.85
12. 1	Misortherem-expanditum			29,891-60	58,036 i6
				= +	-
*	4	WEAL :	:	2,92,631 -23	1,46,482-71

## News item "Hundreds that sail.

### •139 SHRI YOGENDRA SHARMA: SHRI INDRADEEP SINHA:

Will the Minister of FINANCE 122 pleased to state:

- (a) whether Government's attention has been drawn to the news-item which appeared in the 'Statesman' of 14th August, 1982 under the caption "Hundreds that sail out in course":
- (b) if so, what are the details in this regard:
- (a) whether an inquiry has been conducted into the amuggling activities: and
- (d) if so, what are the details thereory

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO); (a) Yes, Sir.

(b) The news-report mainly states that indian currency is being smuggled out of the country to Singapore. Hong Kong, and the Gulf countries during the recent months, and offempts an analysis of the cause and effect of such smuggling.

(c) and (d) The matter has been inquired into. It is reported that there is some outflow of Indian currency through illicit channels mainly as a mode of payment for contraband goods smuggled into the country.

The concerned law enforcement agencies have been vigilant regarding this rend; and have been taking appropriate action to prevent such smuggling.

# Computerised system of Booking introduced by Air India

- \*140. SHRT J. K. JAIN: Will the Minister of CIVII. AVIATION be pleased to state:
- (a) when the Air India introduced computerised system of booking at its booking offices:
- (b) what was the number of such booking offices in the beginning and what is their number at present;
- (c) whether the functionine of the computer has been found satisfactory; and
- (d) whether any of the computers are lying [die and out of order?

THE MINISTER OF STATE IN THE MINISTRIES OF CIVIL AVIATION AND CIVIL SUPPLIES